

National Company Law Tribunal

Allahabad Bench

CP NO. 161/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.03.2018

NAME OF THE COMPANY: MIS GALE Insurance & Financial Advisers Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 252(3)

VS. ROC Kanpur

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	ABHISHEK MISHRA	PCS	Petitioner	Abhishek
2.	Krishna Dev Vyas	Adv.	ROC	Q.P.

CP NO.161/ALD/2017

Sh. Abhishek Mishra, PCS for the petitioner. Sh. Krishna Dev Vyas, Advocate for the ROC, Kanpur.

Ld. CGSC has filed the report in this matter. Petitioner is directed to file rejoinder within 15 days from today with a copy in advance to the opposite party. Let the copy of the petition with Copy of PAN No. be served on the Income Tax Authorities. Petitioner is also directed to file affidavit of service within seven days. Objection, if any, may be may be filed within 15 days from the date of service.

List the matter on 11th April 2018 for hearing.

Dated:13.03.2018

Sd
SAROJ RAJWARE,
MEMBER (T)

Sd
V.P. SINGH,
MEMBER (J)

Typed by:
Kavya Prakash Srivastava
(Stenographer)